

From,

**Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P.)**

No. 614 /Admin.(Services)/2017 Dated: Allahabad: October 23, 2017

Subject: Nomination of Judicial Officers for North Zone Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunity [P-1062] at Judicial Training & Research Institute, U.P., Lucknow.

Sir,

With reference to your letter No. NJA/Dir/P-1062/2017/3911 dated 07.09.2017 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate Sri Anil Kumar Ojha, Director, Judicial Training & Research Institute, U.P., Lucknow and the following Judicial officers for participation in North Zone Regional Conference [P-1062] scheduled to be held on **25th & 26th November, 2017** being organized by the National Judicial Academy, Bhopal in collaboration with Hon'ble High Court, Allahabad at Judicial Training & Research Institute, U.P., Lucknow:

S.N.	Name of Officers	Place of Posting
1.	Sri Nitish Kumar Rai, Civil Judge (Senior Division)	Jalesar- Etah
2.	Smt. Sandhya Srivastava, Chief Judicial Magistrate	Lucknow
3.	Sri Rakesh Kumar Singh-I, Chief Judicial Magistrate	Etah
4.	Sri Premendra Kumar, Chief Judicial Magistrate	Balrampur
5.	Km. Nisha Srivastava, Judge Small Causes Court	Moradabad
6.	Sri Bhagirath Verma, Judge Small Causes Court	Faizabad
7.	Sri Vijay Kumar-II, Civil Judge (Senior Division)	Sultanpur
8.	Sri Radhey Mohan Srivastava, Civil Judge (Senior Division)	Jhansi
9.	Sri Amar Singh, Additional Chief Judicial Magistrate	Jaunpur
10.	Sri Rakesh Singh, Civil Judge (Senior Division)	Lalitpur
11.	Sri Mahendra Kumar-II, Civil Judge (Junior Division)	Puyayan- Shahjahanpur
12.	Sri Bhoola Ram, Civil Judge (Junior Division)	Baberu- Banda
13.	Sri Mritunjay Srivastava, Judicial Magistrate	Bareilly
14.	Sushri Kavita Singh, Civil Judge (Junior Division)	Kanpur Nagar
15.	Km. Shambhavi Yadav, Civil Judge (Junior Division)	Bisauli- Budaun

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 614 (i) /Admin.(Services)/2017 Dated: October 23, 2017

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Anil Kumar Ojha, Director, Judicial Training & Research Institute, U.P., Lucknow.

3. The District & Sessions Judges, Etah, Lucknow, Balrampur, Moradabad, Faizabad, Sultanpur, Jhansi, Jaunpur, Lalitpur, Shahjahanpur, Banda, Bareilly, Kanpur Nagar and Budaun with the request to kindly inform the officers concerned accordingly.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.
5. The P.S. to Hon'ble Mr. Justice Dilip Gupta, Judge Incharge, Judicial Training & Research Institute, U.P., Lucknow with the request to kindly place the aforesaid information before His Lordship.

Encl. Tentative Programme schedule

Sd/-
Assistant Registrar (Services)

**NORTH ZONE REGIONAL CONFERENCE ON ENHANCING EXCELLENCE OF THE JUDICIAL INSTITUTIONS:
CHALLENGES & OPPORTUNITIES. (25th & 26th NOVEMBER, 2017) [P-1062]**

TENTATIVE PROGRAMME SCHEDULE.

Programme Coordinators: Ms. Paiker Nasir & Ms. Ankita Pandey, Faculty, National Judicial Academy, India

DAY 1 25th November, 2017 Saturday	SESSION 1 10:00 AM – 11:30 AM Introductory Session	SESSION 2 12:00 PM – 1:30 PM High Court and District Judiciary: Building Synergies	SESSION 3 2:30 PM – 3:30 PM Elements of Judicial Behaviour: Ethics, Neutrality and Professionalism	SESSION 4 4:00 PM – 5:00 PM Social Context Judging as a Controlling Element in Statutory Interpretation and Exercise of discretion
	SESSION 5 9:30 AM – 11:00 AM Access to Justice: Information and Communication Technology in Courts			
DAY 2 26th November, 2017 Saturday	B R R E A K		B R R E A K	
1:00 PM – 1:15 PM Valedictory Session				